

(P)

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH
JABALPUR

Original Application No. 815 of 2006

Jabalpur, this the 5th day of December, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

Anandi Lal Jatav,
Aged about 50 years,
S/o. Late Shri Daya Ram,
Khusipura Ward, Tulsi Nagar,
Sagar (MP).

.....

Applicant

(By Advocate – Shri Uttam Maheshwari)

V E R S U S

1. Union of India,
Through Secretary,
Ministry of Railways,
New Delhi.

2. Divisional Railway Manager,
Through Personnel Department,
Jabalpur.

.....

Respondents

(By Advocate – Shri M.N. Banerjee)

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

This Original Application has been filed alleging non-payment of GPF balance after the applicant was dismissed from service on 4.12.1984. The applicant submitted several representations but he has not received any reply from the authorities. The last representation ^{was} submitted on 3.3.2005 (Annexure A-4). Shri M.N. Banerjee who appeared for the respondents opposed the issue of notices and instead prayed for direction to the authorities to consider the representation of the applicant within a specified time period.

Gm

2. Accepting this request, we direct the respondents to consider the representation of the applicant filed on 3.3.2005 and earlier, claiming payment of provident fund balance in his account number 06139334. This representation may be decided within a period of four months and the amount if any due to the applicant may be paid alongwith interest admissible as per rules within this period.

3. With this direction the Original Application is disposed of.

A.K. Gaur
(A.K. Gaur)
Judicial Member

G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

"SA"

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....
चलितलिपि अन्य दिनांक.....

- (1) सचिव, उच्च न्यायालय जबलपुर, जबलपुर
 - (2) अवर न्यायाधीश/जु..... के काउंसल
 - (3) प्रजली/जु/न्यायाधीश/जु..... के काउंसल
 - (4) कोषपाल, कोषा, जबर..... के काउंसल
- सूचना एवं आवश्यक कार्यवाही के लिए उप रजिस्ट्रार

Cottam Maheshwari
M.V. Benarjee

Issued on 8/12/06
2

8/12/06
उप रजिस्ट्रार